

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 8(ND)12

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.09.2017**

NAME OF THE COMPANY: M/s. Word Metals India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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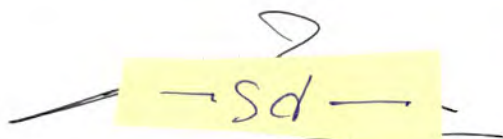
	For the Petitioner (s) :	None		
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	For the Respondent (s) :	Mr. Siddhartha Nagpal, Advocate		
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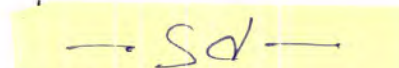
ORDER

Ld. Counsel for the Respondent prays for an adjournment on the grounds that the matter is coming up for hearing before the Hon'ble High Court of Delhi.

Adjourned to 1st November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)